

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 652
ANSWERED ON 06.02.2023

GUIDELINES TO SKILL CERTIFICATE

652. SHRI MOHAN MANDAVI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Ministries or the concerned Departments/Undertakings have issued any orders or guidelines to include the relevant Skill certificate as an essential/desirable qualification along with the necessary Educational qualifications in the Recruitment rules meant for the class III and IV employees in the Departments or Undertakings under the Government, and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) to (b) Directorate General of Training (DGT) under Ministry of Skill Development & Entrepreneurship (MSDE) imparts vocational training through a network of Industrial Training Institutes under Craftsmen Training Scheme (CTS) across the country and awards National Trade Certificate (NTC) on the successful completion of training. DGT, MSDE has requested all Ministries of Government of India and their various Departments and State Government & UT Administrations to recognise skill certificate (NTC) for the purpose of recruitment of subordinate posts and services. Further, in terms of guidelines of DoPT on framing/amendment/relaxation of Recruitment Rules, the Administrative Ministries/ Departments are empowered to frame / amend Recruitment Rules in respect of Group 'C' posts keeping in view the guidelines issued by DoPT on various aspects.
